- (c) whether it is proposed to increase this quota for OBCs in Odisha State as well, to meet the ends of justice for OBCs, under the above Schedule of the Constitution, since the OBC, ST and SC population is more than 90 per cent of the Odisha's total population; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) This matter concerns the State Government of Odisha.

(b) The Tamil Nadu, Backward Classes, Scheduled Castes and Scheduled Tribes (Reservation of Seats in Educational Institution and of Appointments or Posts in the Services under the State) Act, 1993 (Tamil Nadu Act 45 of 1994) was included in the IX Schedule of the Constitution of India. No similar amendment has been carried out in respect of Karnataka.

## Development of hospitals and coaching centres for OBCs in Odisha

- 4613. SHRI BAISHNAB PARIDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the details of funds that have since been given by Government for development of hostels and coaching centres for OBCs and their wards in Odisha State;
- (b) the details of infrastructure that has since been created out of these funds;
- (c) whether such funds are best used for these infrastructure even where the matching grants are not given by the State Government;
  - (d) if so, the details thereof and if not, the reasons therefor, and
- (e) the action plan to ensure that Central funds are utilized for the purpose for which these are given to the State authorities?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The Ministry of Social Justice and Empowerment have released a sum of Rs. 461.71 lakh to the State Government of Odisha for construction of hostels for OBC Boys and Girls during the period 2002-03 to 2011-12. Under the Scheme of "Free Coaching for SC and OBC students", grantin-aid is released to various institutions only for providing coaching to SC and OBC students, but no grant-in-aid is provided for development of coaching centres.

Under this Scheme, Rs. 39.52 lakh have been released from 2007-08 to 2011-12 for running of coaching centres in the State of Odisha.

- (b) to (d) Government of Odisha have reported that eight (8) hostels have been completed, utilizing the central assistance and matching state government contribution.
- (e) The Utilization Certificate and progress report on the construction of the hostels are received from the State Government from time to time. Further, Central assistance is released to the State Government during the financial year on the basis their confirmation that matching share has been provided in the State Budget.

## Villages covered under PMAGY in Karnataka

- 4614. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether it is a fact that a Central Scheme, Pradhan Mantri Adarsh Gram Yojana (PMAGY) is being implemented by Government for villages with more than 50 per cent Scheduled Caste population;
  - (b) if so, the details thereof;
- (c) how many villages in Karnataka have been covered under the PMAGY, district-wise; and
- (d) what facilities have so far been provided to these villages in the State under the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) The Centrally Sponsored Pilot Scheme of "Pradhan Mantri Adarsh Gram Yojana" is being implemented in 1000 selected villages having more than 50% Scheduled Castes (SC) population, in five States *viz.* Assam (100 villages), Bihar, Himachal Pradesh, Rajasthan and Tamil Nadu (225 villages each).

(c) and (d) Karnataka has not been included in the pilot phase.

## Survey to ascertain differently abled persons

†4615. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any survey has been conducted by Government during past three years to ascertain the number of differently abled persons;

<sup>†</sup>Original notice of the question was received in Hindi.